

MINUTES OF EFC MEETING No. 12/AM14 DATED 20.3.2014 FOR IMPORT OF RESTRICTED ITEMS

Meeting No.12/AM14 of EXIM Facilitation Committee (EFC) was held on 20.3.2014 at 10:30 a.m. in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider cases for import of restricted items.

2. Following officers attended the meeting:

1	Shri K.K. Sinha, Ind. Advisor	DIPP
2.	Shri B.C. Nayak, Dev. Officer	D/o Heavy Industry
3.	Dr. S.S. Tak	M/o Steel
4.	Shri Rajesh Malhotra, Dy. DGFT	DGFT
5.	Sh. D.C. Katoch, FTDO	DGFT

3. Following decisions were taken:

Import cases (total cases : 213)

3.1 Following **28 (Twenty Eight)** cases were **approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of forwarding/ receipt	Item of Import	CIF Value (Rs. lakh)	Decision of the IMC
ART-I Animal Husbandry Dairying & Fisheries (AHD&F).						
1.	13	Arun Anand Austin, New Delhi 01/53/8/497/AM-14/A-71/IC	11.2.2014	02 nos. of dogs	1.00	Approved 2 nos. as recommended by AHD&F vide O.M.No.102-28/2014-Trade dated 11.3.2014.
2.	14	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/714/AM-14/I-43/IC	11.2.2014	400 nos. of laboratory animals mice	12.40	Approved 400 nos. as recommended by AHD&F vide O.M.No.102-70/2013-Trade dated 13.3.2014
3.	16	D. Logesh, Bangalore 01/53/8/524/AM-14/D-21/IC	11.2.2014	01 no. of dog	0.43	Approved 01 no. as recommended by AHD&F vide O.M.No.102-20/2014-Trade dated 13.3.2014
4.	17	D. Pradeep, Chennai 01/53/8/535/AM-14/D-22/IC	13.2.2014	01 no. of dog	0.5	Approved 01 no. as recommended by AHD&F vide O.M.No.102-29/2014-Trade dated 13.3.2014
5.	18	Suhasini Ramkumar, Chennai 01/53/8/534/AM-14/S-123/IC	13.2.2014	01 no. of dog	Nil (being a gift item)	Approved 01 no. as recommended by AHD&F vide O.M.No.102-29/2014-Trade dated 13.3.2014
6.	19	Siyamala Devi, Thiruvananthapuram 01/53/8/534/AM-14/S-123/IC	13.2.2014	01 no. of dog	0.5	Approved 01 no. as recommended by AHD&F vide O.M.No.102-29/2014-Trade dated 13.3.2014

		Manjavar 01/53/162/725/AM-14/S-124/IC				recommended by AHD&F vide O.M.No.102-29/2014- Trade dated 13.3.2014
7.	20	National Institute for Research in Reproductive Health (NIRRH), Mumbai 01/53/162/716/AM-14/N-25/IC	13.2.2014	04 nos. of live mouse	0.33	Approved 04 nos. as recommended by AHD&F vide O.M.No.102-31/2014- Trade dated 13.3.2014
8.	21	Jai Karan Anand, Delhi 01/53/171/442/AM-14/J-23/IC	14.2.2014	01 no. of dog	Nil (being a personal dog)	Approved 01 no. as recommended by AHD&F vide O.M.No.102-28/2014- Trade dated 13.3.2014
9.	22	K. Abha Suresh, Cochin 01/53/162/747/AM-14/K-31/IC	20.2.2014	01 no. of dog	Nil (being a personal dog)	Approved 01 no. as recommended by AHD&F vide O.M.No.102-15/2014- Trade dated 13.3.2014
10.	24	Ratan Sharma, Kolkata 01/53/8/547/AM-14/R-31/IC	26.2.2014	02 nos. of dogs	1.88	Approved 02 nos. as recommended by AHD&F vide O.M.No.102-17/2014- Trade dated 13.3.2014
11.	25	Prashanth Prabhakar Rao, Bangalore 01/53/8/548/AM-14/P-38/IC	26.2.2014	01 no. of dog	0.94	Approved 01 no. as recommended by AHD&F vide O.M.No.102-14/2014- Trade dated 13.3.2014
12.	26	Prema Raghunath, Chennai 01/53/8/549/AM- 14/P-39/IC	26.2.2014	03 nos. of dogs	2.83	Approved 03 nos. as recommended by AHD&F vide O.M.No.102-29/2014- Trade dated 13.3.2014
13.	27	Shanti Priya Ray, Chennai 01/53/8/550/AM- 14/S-130/IC	26.2.2014	02 nos. of Dogs	1.88	Approved 02 nos. as recommended by AHD&F vide O.M.No.102-29/2014- Trade dated 13.3.2014
14.	28	Ambika Singh, New Delhi 01/53/8/552/AM- 14/A-77/IC	26.2.2014	01 no. of Dog	0.50	Approved 01 no. as recommended by AHD&F vide O.M.No.102-28/2014- Trade dated 13.3.2014

15.	25	Ruchaas Impex P Ltd., Hyderabad 01/53/8/456/AM-14/R-23/IC	26.12.2013	2000 MTs used & old rubber tyres scrap (multi cut/shredded) & 12000 MTs steel wire scrap with rubber	1016	The Committee decided to approve 2000 MTs , the lowest quantity recommended by DIPP and MoEF vide MoEF letter No.23-250/2010-HSMD dated 26.7.2013 and DIPP O.M. No.9/29/2013-TSW/13 dated 13.3.2014
16.	30	Horizon Reclaim India P Ltd., Saharanpur 01/53/8/545/AM-14/H-40/IC	21.2.2014	7000 MTs of used rubber tyres and used tubes scrap	210	Approved 7000 MTs as recommended by MOEF vide O.M. No. 23-112/2013-HSMD dated 14.11.2013 and DIPP Vide O.M. No.9/20/2013-TSW dated 19.3.2014

'ART-IX M/o Environment & Forests (Ozone Cell) (MOEF(O))

17.	6	Tonchi Suchi PGM Co. New Delhi 01/53/8/554/AM-14/T-36/IC	26.2.2014	3000 nos. of Air Conditioners containing HCFC-22 Gas	693.75	Approved 3000 nos. as recommended by MOEF(O) vide O.M No.11/1/2014-OC dated 10.3.2014
18.	7	Ambitious Marketing, Delhi 01/53/8/564/AM-14/A-78/IC	4.3.2014	4950 units of Air Conditioners containing HCFC-22 Gas	956.62	Approved 4950 units as recommended by MOEF (O) vide O.M. No.11/1/2014-OC dated 10.3.2014
19.	8	MIRC Electronic Ltd., Mumbai 01/53/8/582/AM-14/M-57/IC	7.3.2014	50,000 sets of Split Air Conditioners with HCFC-22 (R-22) Gas	7430.3	Approved 50,000 sets as recommended by MOEF (O) Vide O.M. No.11/1/2014-OC dated 12.3.2014
20.	9	MIRC Electronic Ltd., Mumbai 01/53/8/581/AM-14/M-56/IC	7.3.2014	10,000 sets of Split Air Conditioners with HCFC-22 (R-22) Gas	1505	Approved 10,000 sets as recommended by MOEF (O) Vide O.M. No.11/1/2014-OC dated 12.3.2014
21.	10	MIRC Electronic Ltd., Mumbai 01/53/8/580/AM-14/M-55/IC	7.3.2014	40,000 sets of Split Air Conditioners with HCFC-22 (R-22) Gas	6020.03	Approved 40,000 sets as recommended by MOEF (O) Vide O.M. No.11/1/2014-OC dated 12.3.2014
22.	11	MIRC Electronic Ltd., Mumbai 01/53/8/578/AM-14/M-53/IC	7.3.2014	1,20,000 sets of Split & Window Air Conditioners with HCFC-22 (R-22) Gas	17028.79	Approved 120,000 sets as recommended by MOEF (O) Vide O.M. No.11/1/2014-OC dated 12.3.2014

Table 1: Animal Husbandry Sponsoring & Finances (AHD&F)

1.	7	Aquamax, Pune 01/53/8/61/AM-13/A-8/IC	4.5.2013	7000 nos. of ornamental fishes - Discus & 3000 nos. of ornamental fishes - Flower Horn	11.58	Deferred for want of revised comments from D/o AHD&F
2.	8	Traceable Livestock, Gurgaon 01/53/8/349/AM-14/T-19/IC	28.10.2013	850 nos. of male & female pigs (Breed Berkshire)	75	Deferred for want of comments from D/o AHD&F
3.	9	VIF Stud and Livestock P Ltd., Hyderabad 01/53/8/470/AM-14/V-28/IC	9.1.2014	02 nos. stallions & 10 nos. broodmares	120	Deferred for want of comments from AHD&F
4.	10	Venkateshware Hatcheries P Ltd., Pune 01/53/8/494/AM-14/V-30/IC	30.1.2014	01 no. horse	9.70	Deferred for want of information from the firm as sought by ADH&F
5.	11	Venkateshware Hatcheries P Ltd., Pune 01/53/8/495/AM-14/V-31/IC	30.1.2014	01 no. horse	9.70	Deferred for want of information from the firm as sought by ADH&F
6.	12	Venkateshware Hatcheries P Ltd., Pune 01/53/8/492/AM-14/V-29/IC	30.1.2014	01 no. Horse	35.98	Deferred for wants of information from the firm as sought by ADH&F
7.	15	Venkateshware Hatcheries P Ltd., Pune 01/53/8/525/AM-14/V-36/IC	11.2.2014	02 nos. Purebred Akhal-Take Horse	35.98	Deferred for wants of comments from AHD&F
8.	29	Prime Bovine Genetics Pvt. Ltd., New Delhi 01/53/8/541/AM-14/P-37/IC	28.2.2014	10,000 straws of sexed bovine semen of HF & Jersey breeds	99.68	Deferred for wants of comments from AHD&F
9.	30	Shri Parkash Singh Badal, Mukatsar Sahib, 01/53/162/769/AM-14/P-40/IC	27.2.2014	13 nos. of animals	15.6	Deferred for wants of comments from AHD&F
10.	31	S. Chandrasekhar, Chennai 01/53/162/Misc/AM-14/S-131/IC	11.3.2014	01 no. of dog	Nil (being a personal dog)	Deferred for wants of comments from AHD&F
11.	32	Vipin K.V. Kerala 01/53/8/573/AM-14/V-38/IC	5.3.2014	01 no. of dog	0.94	Deferred for wants of comments from AHD&F
12.	33	National Centre for Cell Science, Pune 01/53/162/794/AM-14/N-26/IC	10.3.2014	280 nos. of live mice	28.99	Deferred for want of information from the firm as sought by

						AHD&F
13.	34	Tata Institute of Fundamental Research, Mumbai 01/53/162/799/AM-14/T-38/IC	10.3.2014	350 nos. of Zebra fish as per E-com application	0.13	Deferred for wants of comments from AHD&F
14.	35	Vinod Birds & Pets Farm, Kerala 01/53/162/800/AM-14/V-41/IC	11.3.2014	04 nos. of dogs	0.80	Deferred for wants of comments from AHD&F
'ART-II (C&PC)						
15.	2	Tagros Chemicals India Ltd., Mumbai 01/53/162/604/AM-14/T-29/IC	19.12.2013	20 kgs 111 Trichlorotrifluoroethane	0.87	Deferred for want of comments from MoEF
16.	5	VHCL Industries Ltd., Mumbai 01/53/162/686/AM-14/V-33/IC	31.1.2014	3300 MT Virgin Plastic Scrap all type of polymers including LLDPE/LDPE/HDPE/PP/Acrylic Etc.	935.55	Deferred for wants of comments from MoEF
17.	6	Clariant Chemicals India Ltd., Thane 01/53/162/688/AM-14/C-41/IC	31.1.2014	50,000 kgs of Bromochloromethane	209.6	Deferred for wants of comments from D/o C&PC & MoEF.
'ART-III (Heavy Industry)						
18.	1	Udaya Sound, Kochi 01/53/162/580/AM-14/U-8/IC	6.12.2013	01 no. Used Generator	10.75	Deferred for want of information from the firm
19.	2	Turbo Energy Ltd., Chennai 01/53/8/559/AM-14/T-37/IC	28.2.2014	60 nos. of Used Hexagon	0.61	Deferred for want of comments from M/o Heavy Industry
'ART-IV (Information Technology)						
20.	2	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.2013	11,937 Nos. of refurbished kindle device - E Book Reader	695.13	Deferred for want of information from the firm as sought by D/o Information Technology
21.	3	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.2012	142 Nos. of refurbished computer parts	67.3	Deferred for want of information from the firm as sought by D/o Information Technology and comments from MoEF
22.	5	Search Value ITES P Ltd., Noida 01/53/8/586/AM-14/S-139/IC	7.3.2014	03 nos. of laptop & 01 no. of Brix	0.34	Deferred for want of comments from MOEF & D/o IT

PART-VI (DIPP)						D/O II
23.	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	108,000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	542.86	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
24.	2	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	600	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
25.	5	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	6000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	531	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
26.	7	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	796.5	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
27.	8	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R- 36/IC	6.2.2013	6750 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	269.99	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013

28.	9	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	1716	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
29.	10	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	197.46	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
30.	11	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S- 36/IC	27.5.2013	30000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	1848	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
31.	14	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.2013	11000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	274.72	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
32.	15	Eastman Reclamations, Jalandhar 01/53/8/307/AM-14/E-9/IC	3.10.2013	2500000 kgs of used tyres with or without cuts & natural/ Butyl tubes with or without cuts	318.5	Deferred for wants of additional documents from the firm as sought by MoEF and comments of DIPP
33.	18	Radiant Udyog P. Ltd., Nagpur 01/53/8/319/AM-14/R-18/IC	8.10.2013	15000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	176.51	Deferred. Comments

						awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeting held on 12.12.2013
34.	20	Tinna Rubber & Infrastructure Ltd., New Delhi 01/53/8/412/AM-14/T-28/IC	5.12.2013	5000 MTs of tyres scrap cut in 2 & 3 pcs	256.00	Deferred for wants of information from the firm as sought by DIPP
35.	24	Eco Green Rubbers P Ltd., Mumbai 01/53/8/468/AM-14/E-14/IC	8.1.2014	15000 MT used rubber tyre with multiple cuts shreds/press baled	600.00	Deferred for wants of information from the firm as sought by DIPP & comments from MoEF
36.	26	Pramukh Pyrolysis Project, Surat 01/53/8/478/AM-14/P-33/IC	13.1.2014	16400 MT of old & used rubber tyres (cut/shredded/press baled)	929.88	Deferred for wants of information from the firm as sought by DIPP & MoEF
37.	27	Reliable Renewal Energy, Nagpur 01/53/8/505/AM-14/R-26/IC	3.2.2014	6000 MTs of scrap/used tyres for Tyre Pyrolysis Oil (TPO)	148.20	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeting held on 12.12.2013
38.	28	Ridhi Sidhi Dhoop & Metal Industries, Jind 01/53/8/508/AM-14/R-27/IC	3.2.2014	100 MT of battery scrap	201.6	Deferred for wants of information from the firm as sought by DIPP & comments from MoEF
39.	29	Peters Type Recycling, Kerala 01/53/8/536/AM-14/P-36/IC	13.2.2014	3000 MTs of waste tyres in cuts type	233.25	Deferred for wants of information from the firm as sought by DIPP & comments from MoEF
40.	31	U.B. Rice Mill P Ltd., Kolkata 01/53/8/702/AM-14/U-10/IC	5.3.2014	1000 MTs of rubber tyre/tube	71.92	Deferred for want of information

		01/53/162/137/AM-14/V-9/IC		Scrap		or information from the firm as sought by DIPP & comments from MoEF
PART – VIII (MOEF)						
41.	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	100 MTs Sandal wood (African)	150	Deferred for want of comments from MoEF
42.	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of comments from MoEF
43.	3	A.R.Alloys P Ltd., Delhi 01/53/8/490/AM-14/A-70/IC	10.2.2014	23.06 MTs of nickel - alloyed scrap, approx 43% nickel, 22% chromium	92.39	Deferred for want of comments from MoEF & M/o Steel
PART – IX (MOEF (O))						
44.	3	Dev Peripherals, Silvassa 01/53/8/431/AM-14/D-14/IC	20.12.2013	2110 pcs. of Window and Split Airconditioners, with HCFC Gas	163.93	Deferred for want of information from the firm as sought by MoEF (O)
45.	4	Echovision Electronics, Silvassa 01/53/8/432/AM-14/E-11/IC	20.12.2013	1910 pcs. of window and Split Airconditioners with HCFC Gas	160.74	Deferred for wants of information from the firm as sought by MoEF (O)
46.	5	KPL International Ltd., New Delhi 01/53/8/526/AM-14/K-29/IC	11.2.2014	300 MTs of HCFC-141B	378	Deferred for want of information from the firm as sought by MoEF (O)
PART – X (MOEF (WL))						
47.	3	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.2013	0.63 Kg of Alligator skin	1.58	Deferred for want of comments from MoEF (WL)
48.	4	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM-14/K-18/IC	17.9.2013	01 pcs of Animal Trophy	0.3	Deferred for want of comments from MoEF (WL)
49.	5	Wave Industries P. Ltd., New Delhi 01/53/8/470/AM-12/W-8/IC	21.12.2011	03 nos. of African Handicraft Zebra skin rugs	3.15	Deferred for want of comments from MoEF (WL)
50.	7	Saif Ali Khan Pataudi, Mumbai 01/53/8/358/AM-14/S-91/IC	4.11.2013	03 nos. of Red Deer shoulder mounts as per E-Com application	2.04	Deferred for want of comments from MoEF (WL)
51.	8	Siddharth Singh Garha, Indore 01/53/8/379/AM-14/S-98/IC	18.11.2013	14 nos. of Animal Trophies	7.76	Deferred for want of comments from MoEF (WL)
52.	9	Limra Enterprises. Mumbai	6.12.2013	10 nos. of Live poultrv/Ostrich	0.9	Deferred for want

		01/53/162/Misc/AM-14/L-8/IC		chicks		of comments from MoEF (WL) and want of information from the firm sought by AHD&F
53.	10	VBL Innovations P. Ltd., Bangalore 01/53/162/572/AM-14/V-27/IC	6.12.2013	5.75 kgs of Alligator skin (Alligator Missiissippiensis) (qty. approx. 50 skins)	19.5	Deferred for want of comments from MoEF (WL)
54.	11	Badam Agro Farms, Hyderabad 01/53/162/562/AM-14/B-28/IC	10.12.2013	20 nos. Emu chicks – non Cites (Dromaius), 20 nos. Ostrich chicks (Struthio Camelus) and CAT (Domestic)	2.01	Deferred for want of comments from MoEF (WL) and want of information from the firm sought by AHD&F.
55.	13	Rajkeerth Aromatic & Biotech Pvt. Ltd., Tamil Nadu 01/53/162/622/AM-14/R-22/IC	24.12.2013	150 kg Agar Wood	2.86	Deferred for want of comments from MoEF (WL)
56.	14	Simone Naturally Inspried Living LLP 01/53/8/429/AM-14/S-110/IC	24.12.2013	21 nos. of Article created in Horn Bos Taurus	8	Deferred for wants of information from the firm
57.	15	Adinath Veterinary Product P Ltd., Indore 01/53/8/551/AM-14/A-76/IC	26.2.2014	592 nos. of Tranquilizer equipments/syringe projector	13.82	Deferred for want of comments from MoEF (WL)
58.	16	Hi-Tech Advance Products, Indore 01/53/8/563/AM-14/H-42/IC	4.3.2014	07 sets of Veterinary Equipment/ Tranquilizer and accessories	11.59	Deferred for want of comments from MoEF (WL)

ART – XI (PESO)

59.	4	Wetherford Oil Tool Middle East, Mumbai 01/53/8/585/AM-14/W-10/IC	11.3.2014	Explosives	234.54	Deferred for want of comments from PESO
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ART – XII (PHARMA)

30.	1	Cadila Healthcare Ltd., Ahmedabad 01/53/8/428/AM-14/C-39/IC	6.1.2014	20 kg Bromofluoromethane	45	Deferred for want of information from the firm sought by MoEF.
31.	2	Arti Industries Ltd., Mumbai 01/53/8/451/AM-14/A-66/IC	30.1.2014	80.16 kg Bromofluoromethane	99.99	Deferred for want of information from the firm sought by D/o Pharmaceuticals & comments from MoEF
32.	3	Emcure Pharmaceuticals Ltd., Pune	11.2.2014	35660.73 kg of Theophylline	546.21	Deferred for want

		01/53/162/710/AM-14/E-20/IC		Anhydrous-Powder		of information from the firm sought by D/o Pharmaceuticals
33.	4	Enal Drug P Ltd., Hyderabad 01/53/162/745/AM-14/E-21/IC	18.2.2014	50000 Kg of 2,2,2 Trifluoro Ethanol	199.04	Deferred for want of information from the firm sought by D/o Pharmaceuticals
34.	5	Cadila Pharmaceuticals Ltd., Ahmedabad 01/53/8/562/AM-14/C-47/IC	4.3.2014	01 kg of Bromofluoromethane	1.75	Deferred for want of information from the firm sought by MoEF & comments awaited from D/o Pharmaceuticals
35.	6	Ramdev Chemicals P Ltd., Mumbai 01/53/162/791/AM-14/R-30/IC	5.3.2014	40 MT of 2 Bromo-2-Nitro-1,3-Propanediol	119.07	Deferred for wants of comments from D/o Pharmaceuticals.
36.	7	Soft Gel Healthcare P Ltd., Chennai 01/53/162/787/AM-14/S-136/IC	10.3.2014	76,000 kgs of Salmon Oil Blend 60%, Salmon Oil and 40% Fish Oil	640.06	Deferred for want of comments from D/o Pharmaceuticals.

ART – XIV (P & NG)

37.	2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.2013	48000 Tons of used/waste Rubber tyres in shredded/multi cut/pressed bundel	1404.48	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeing held on 12.12.2013
38.	3	Boschs Ltd., Bangalore 01/53/8/305/AM-14/B-24/IC	28.10.2013	31,000 Ltrs of Diesel & 20,000 Ltrs of Gasoline	85.64	Deferred for want of comments from P&NG

ART – XVI (MHA)

39.	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred, MHA vide U.O.No. 24011/11/2013- Prov-I/463 dated 28.2.2014 has informed that case does not pertain to MHA and requested to this Directorate to take up the
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						to take up the case with M/o Shipping for issue of NOC.
70.	2	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA
71.	5	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.2013	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA
72.	6	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of comments from MHA
73.	8	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM-14/M-7/IC	29.4.2013	11 nos of Arms Disrupter Model Water Jet Disrupter lance, (including 10 nos Cartridges with each WJD lance i.e. 110 nos cartridges) & 11 nos of Cartridges	118.33	Deferred for want of comments from MHA.
74.	9	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC	28.5.2013	1 no of RACON (Radar Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	Deferred, MHA vide U.O.No. 24011/11/2013- Prov-I/463 dated 28.2.2014 has informed that case does not pertain to MHA and requested to this Directorate to take up the case with M/o Shipping for issue of NOC.
75.	10	Reliance Industries Ltd., Mumbai 01/53/8/113/AM14/R-7/IC	29.5.2013	One RACON (Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	Deferred, MHA vide U.O.No. 24011/11/2013- Prov-I/463 dated 28.2.2014 has informed that case does not pertain to MHA and requested to this Directorate to take up the case with M/o Shipping for issue of NOC.
76.	11	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	Deferred for want of comments from MHA.

77.	12	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.2013	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 crore	Deferred for want of comments from MHA.
78.	13	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC	9.9.2013	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given	Deferred for want of comments from MHA.
79.	15	A.M. Industrial Enterprises, New Delhi 01/53/162/485/AM-14/A-53/IC	28.10.2013	09 nos. of Bushnell Night Vision Binocular	3.61	Deferred, MHA vide U.O.No. 24011/11/2013- Prov-I/463 dated 28.2.2014 has informed that case does not pertain to MHA and requested to this Directorate to take up the case with M/o Environment & Forest and M/o Defence for issue of NOC.
30.	17	Narendra Explosive Ltd., Delhi 01/53/8/414/AM-14/N-19/IC	10.12.2013	25 box of Empty Shells Parts, Empty Shells CN69 (1000 pcs)	2.33	Deferred for want of comments from MHA.
31.	18	Kommlabs Design P. Ltd., Noida 01/53/8/440/AM-14/K-25/IC	18.12.2013	30 nos. Digital Night Vision Ranger 5x42	5.03	Deferred for want of comments from MHA.
32.	19	Director General of Police Operations (OCTOPUS), Hyderabad 01/53/162/620/AM-14/A-68/IC	26.12.2013	100 nos. of STEYR SSG 69 PII Sniper Rifle Magazines	Euro 3,400/-	Deferred for want of comments from MHA.
33.	20	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.2014	1000 sets of Non Lethal Anti Rior Components & Parts of Grenades	10.98	Deferred for want of information from the firm sought by MHA.
34.	21	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/467/AM-14/E-13/IC	9.1.2014	06 nos. Lowrance broadband 3G radar with complete accessories	9.78	Deferred for want of information from the firm sought by MHA.
35.	22	Kraska Zone Training P Ltd., Navi Mumbai 01/53/8/485/AM-14/K-26/IC	17.1.2014	104300 nos. of Paintball Marker	526.57	Deferred for want of information from the firm sought by MHA.
36.	23	HQ SFF, Delhi 01/53/162/658/AM-14/S-117/IC	20.1.2014	100 nos. of P-90 (Tactical) with Reflex Sight and complete accessories with Ammunition Cartridges	Euro 3,85,002.92	Deferred for want of information from the firm sought by MHA.

37.	24	Elcome Integrated Systems P Ltd., Navi Mumbai 01/53/8/500/AM-14/E-17/IC	28.1.2014	01 no. Night Vision Binocular with Complete accessories	0.26	Deferred, MHA vide U.O.No. 24011/11/2013- Prov-I/463 dated 28.2.2014 has informed that case does not pertain to MHA and requested to this Directorate to take up the case with M/o Shipping for issue of NOC.
38.	26	Inspector General of Police (Chandigarh Police), Chandigarh 01/53/162/681/AM-14/C-40/IC	28.1.2014	103 nos. of Vexor Pepper Spray	0.87	Deferred for want of comments from MHA.
39.	27	Director General, BSF, New Delhi 01/53/8/506/AM-14/B-33/IC	31.1.2014	8250 nos. of Component/Spares of X-95 Assault Rifle	US \$ 65,689.79	Deferred for want of comments from MHA.
30.	28	Director General, BSF, New Delhi 01/53/8/509/AM-14/B-34/IC	4.2.2014	33048 nos. Spares/Component of Carbine Machine 9mm MX4 Storm, Beretta	Euro 3,73,257.18	Deferred for want of comments from MHA.
31.	29	National Security Guard, New Delhi 01/53/162/694/AM-14/N-24/IC	4.2.2014	40 nos. of N-Cross Multipurpose Sighting Systems (Night Binocular with compass and Range Finder) with accessories & spares	470.77	Deferred for want of comments from MHA.
32.	30	Elcome Integrated Systems P Ltd., Navi Mumbai 01/53/8/512/AM-14/E-19/IC	5.2.2014	32 nos. of Night Vision Binoculars with complete accessories	70.29	Deferred, MHA vide U.O.No. 24011/11/2013- Prov-I/463 dated 28.2.2014 has informed that case does not pertain to MHA and requested to this Directorate to take up the case with M/o Shipping for issue of NOC.
33.	31	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.2014	60 nos. Signal Catridges	0.77	Deferred for want of information from the firm sought by MHA.

34.	32	Cassiopeia Consultants Pvt. Ltd., New Delhi 01/53/8/368/AM-14/C-32/IC	4.2.2014	09 nos. Holographic Weapon Sight	2.45	Deferred for want of comments from MHA.
35.	33	Audo Viso P Ltd., New Delhi 01/53/8/522/AM-14/A-75/IC	11.2.2014	24 nos. of Plastic Dummy Weapon	2.25	Deferred for want of comments from MHA.
36.	34	The Great Eastern Shipping Co.Ltd., Mumbai 01/53/8/519/AM-14/T-35/IC	11.2.2014	01 set of Marine Radar with accessories Model JMA 9132-SA Make Japan Radio Co.	20.72	Deferred, MHA vide U.O.No. 24011/11/2013- Prov-I/463 dated 28.2.2014 has informed that case does not pertain to MHA and requested to this Directorate to take up the case with M/o Shipping for issue of NOC.
37.	35	WWW Defence, New Delhi 01/53/8/533/AM-14/W-9/IC	13.2.2014	11 no. of Night Vision Sight ONS-4V	29.45	Deferred for want of comments from MHA.
38.	36	Director General of Police Operations (OCTOPUS), Hyderabad 01/53/162/850/AM-11/A-38/IC	16.5.2013	02 nos. of defective Colt 9mm SMG Barrels		Deferred for want of comments from MHA.
39.	37	Srijan Systems P Ltd., New Delhi 01/53/8/537/AM-14/S-125/IC	27.2.2014	05 nos. of Six Shot Launcher	0.5	Deferred for want of information from the firm sought by DRDO and comment from MHA.
00.	38	Srijan Systems P Ltd., New Delhi 01/53/8/536/AM-14/S-126/IC	26.2.2014	4500 nos. Birds Whistler & 4500 nos. Blank cal.6mm	1.6	Deferred for want of information from the firm sought by DRDO and comment from MHA.
01.	39	Cassiopeia Consultants P Ltd., New Delhi 01/53/8/560/AM-14/C-45/IC	28.2.2014	48 nos. of Holographic Weapons Sight (Model XPS 3-0)	41.28	Deferred for want of comments from DRDO & MHA.
02.	40	Director General of Police Organisation (Octopus & Greyhounds) A.P. Hyderabad 01/53/162/790/AM-14/A-79/IC	5.3.2014	794 nos. of Colt CM-901 Weapons	1181.53	Deferred for want of comments from MHA.
03.	41	Kapri Corp. Mumbai 01/53/8/577/AM-14/K-33/IC	10.3.2014	250 pcs. Of Cartridges for Disruptor	9.37	Deferred for want of comments from MHA.

'ART – XVII (Misc.)

04.	1	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of comments from M/o Textile.
05.	2	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.2013	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from Deptt. Of Atomic Energy.
06.	3	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.2013	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories	12.5	Deferred for want of comments from M/o Shipping
07.	4	Elcome Marine Services Pvt. Ltd., Navi Mumbai 01/53/8/316/AM-14/E-10/IC	18.10.2013	01 no. of DX64S Digital Radar with 24" Radome complete with all accessories	13.13	Deferred for want of comments from M/o Shipping
08.	5	AL-Hadeed MFG & Trading P.Ltd., Chennai 01/53/8/344/AM-14/A-52/IC	23.10.2013	400 nos. of GPS Tracker	9.83	The matter is under consideration with PC2A section of DGFT (HQ).
09.	6	Tokyo Sales Corporation, Delhi 01/53/8/367/AM-14/T-22/IC	7.11.2013	1 no. of Vehicle Tracking System, 01 no. Wiring of Vehicle Tracking System, 600 nos. Relay, 300 nos. MIC, 600 nos. SOS	6.84	
10.	7	Progressive Infoways, Delhi 01/53/8/376/AM-14/P-31/IC	12.11.2013	5000 pcs. of GPS Tracker	70.24	
11.	8	Shigam Telematics P. Ltd., New Delhi 01/53/8/320/AM-14/S-83/IC	8.10.2013	200 nos. of GPS Tracker	7.96	
12.	9	Qwick Soft., Chennai 01/53/162/698/AM-14/Q-5/IC	3.2.2014	GPS Tracker	1.81	
13.	10	Quic Soft, Chennai 01/53/8/576/AM-14/Q-6/IC	5.3.2014	75 nos. of GPS Tracker	1.81	
14.	11	Dr. Willmar Schwabe India P. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	24.12.2013	25 kgs Cochineal/Coccus Cacti/Dactylopius Coccus Costa	2.87	To be examined on file as no Ministry is giving comments.
15.	12	J. Technologies India P. Ltd., Coimbatore 01/53/162/608/AM-14/J-20/IC	17.12.2013	500 nos. GPS Vehicle Tracker	14.07	The matter is under consideration with PC2A.
16.	13	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	8.1.2014	73000 MT of Trims from used and discarded clothes, carpet, shredded Rags, Scrap Twine, Cordage upto maximum size 12" (length) x 12" (width)	730	Deferred for want of comments from M/o Textile.

17.	14	LNG Security Services P Ltd., New Delhi 01/53/8/323/AM-14/L-3/IC	10.10.2013	2000 nos. of Cartridges	70.31	Deferred for want of comments from D/o Defence Production.
18.	16	Surya Telecom P Ltd., New Delhi 01/53/8/455/AM-14/S-112/IC	26.12.2013	01 no. RM 580 Night Vision Sight & 01 no. Gen 2+ Super Night Scout Binocular RM-95B	2.64	Deferred for want of comments from M/o Defence.
19.	17	Met Trade India Ltd., Delhi 01/53/8/338/AM-14/M-29/IC	29.10.2013	10000 MTs of Aluminium Dross	6255	Deferred for want of comments from M/o Mines & MoEF.
20.	18	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	19 Pics Signal Pistol	Proportionate value	Deferred for want of comments from M/o Defence.
21.	19	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of comments from M/o Defence.
22.	20	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model- Retwiz 4.3 set contains)	1.94	Deferred for want of information from the firm sought by DRDO.
23.	21	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.2012	2 nos of Holographic/Reflex sight	0.38	Deferred for want of information from the firm sought by DRDO.
24.	22	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM-14/S-71/IC	23.8.2013	01 no. of Bushnell Night Vision Binoculars	US \$ 449/-	Deferred for want of information from the firm sought by DRDO.
25.	23	Audo Viso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	14.10.2013	02 nos. of Night Owl Optics Night Vision Binocular (Model - NOB5X)	0.6	Deferred for want of comments from M/o Defence.
26.	24	Syndicate Innovations Internationals Ltd., Delhi 01/53/8/555/AM-14/S-133/IC	28.2.2014	1000 pcs. Of Air Rifles & Air Pistol of 1.77 Caliber	282.48	Deferred for want of comments from M/o Youth Affairs & Sports.
27.	25	Shiraz Impex, Srinagar 01/53/8/558/AM-14/S-134/IC	28.2.2014	5,00,000 kgs of Old & Used Woolen Clothing	157.5	Deferred for want of comments from M/o Textile.

3.3 Following applications were considered by the committee for import of Maize under (Tariff Rate Quota) for the year FY 2014-2015.

(a) Through State Trading Corporation (STC)

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. lakhs)	Remarks
1.	1	Agro Tech Foods Ltd., Secundrabad 01/53/8/565/AM-14/S-135/IC	28.2.2014	8000 MTs Maize	3943.68	Committee cleared 8 cases at S. No. 2,3,4,5,9,10,11,12 . STC may ensure that the applicants have requisite plants and machineries to qualify as Actual User.
2.	2	Akshar Food Products, Mumbai	28.2.2014	2500 MTs Maize	1093.75	
3.	3	Borges India Pvt. Ltd, New Delhi	28.2.2014	300 MTs Maize	198.45	
4.	4	Chef's Choice, Delhi	28.2.2014	1500 MTs Maize	718.27	
5.	5	General Mill India Pvt. Ltd., Mumbai	28.2.2014	05 MTs Maize	4.46	
6.	6	Haji Sattar Habib & Sons, Maharashtra	28.2.2014	1000 MTs Maize	496	
7.	7	HariMohan Agro Industries, Maharashtra	28.2.2014	520 MTs Maize	451.36	
8.	8	Kitchnrama Food Service Equipment Pvt. Ltd., New Delhi	28.2.2014	480 MTs Maize	237.38	
9.	9	POP Factory Foods India Pvt. Ltd., Chennai	28.2.2014	100 MTs Maize	59.03	
10.	10	Sarah Foods Pvt. Ltd., Bangalore	28.2.2014	100 MTs Maize	46.25	
11.	11	SKSM Foods International Ltd., Nagpur	28.2.2014	104 MTs Maize	48.86	
12.	12	SPI Cenemas Pvt. Ltd., Chennai	28.2.2014	500 MTs Maize	320.16	
13.	13	Rana Prodcuts, Chennai 01/53/8/828/AM-17/S-141/IC	7.3.2014	200 MTs Maize	96.65	The application is late by 07 days, the Committee decided that the same may be submitted to DG for relaxation being a delayed application.

3.3(b) Following application was reject by the committee for import of Maize under (Tariff Rate Quota) for the year FY 2014-2015.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. lakhs)	Remarks
14.	14	Shree Rajaji Trading	5.2.2014	52 MTs Maize	25.77	The Committee decided to

14.	14	Shree Baraji Trading , Mumbai 01/53/162/798/AM-14/S- 138/IC	5.3.2014	52 MTS Maize as per ANF2B	25.77	The Committee decided to reject the application because the application was not filed through any STE.
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3.3 Following 04 (four) applications were considered by the committee for import of Maize under (Tariff Rate Quota) for the year FY 2014-2015 and decided to reject.

(C) Through PEC

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. lakhs)	Remarks
1.	1	PEC Ltd, New Delhi 01/53/8/566/AM-14/P-41/IC	28.2.2014	3000 MTs of Maize	1480.81	In terms of Circular No. 13 (RE- 2013)/2009-2014 dated 24.2.2014, the applications are rejected because they do not fulfill the condition of Actual User
2.	2	PEC Ltd, New Delhi 01/53/8/567/AM-14/P-42/IC	28.2.2014	2000 MTs of Maize	982.01	
3.	3	PEC Ltd, New Delhi 01/53/8/568/AM-14/P-43/IC	28.2.2014	2050 MTs of Maize	1092.83	
4.	4	PEC Ltd, New Delhi 01/53/8/569/AM-14/P-44/IC	28.2.2014	2500 MTs Maize	1331.17	

3.4 Following 01 (One) application was granted ex-facto approval.

1.	1	Sukanya Shankar, New Delhi 01/53/8/Misc./AM-14/S- 129/IC	21.2.2014	01 no. of Dog	NIL	The Committee decided to accord for Ex-Post Facto approval for grant of permission on the recommendation of D/o AHD&F Letter No. 102- 181/2013-Trade dated 24.1.2014.
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3.5 Following 34 cases were closed as the firms are not replying to the clarification sought by the concerned Ministry/Departments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. lakhs)	Remarks
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'ART – I (AHD&F)

1.	1	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	The Committee decided to close the case
2.	2	Vidhan Sales, Nagpur 01/53/8/263/AM-14/V-19/IC	10.9.2013	1,90,000 nos. of Reptiles	20.50	The Committee decided to close the case.
3.	3	Vidhan Sales, Nagpur 01/53/8/264/AM-14/V-16/IC	10.9.2013	1,20,000 nos. of Fishes	86.77	The Committee decided to close the case.
4.	4	Blue Planet Aqua, Chennai 01/53/8/275/AM-14/B-21/IC	18.9.2013	304254 nos. of ornamental fishes	202.07	The Committee decided to close the case.
5.	5	Bishan Stud & Agri Farm, Nakodar 01/53/8/398/AM-14/B-27/IC	25.11.2013	01 no. of stallion & 05 nos. of broodmares	100	The Committee decided to close the case.
6.	6	Shri Gopalak Sangh (Gorakshan Sanstha), Solapur 01/53/8/397/AM-14/G-31/IC	25.11.2013	70 nos. of cows and 50 nos. of bulls	9.6	The Committee decided to close the case.

'ART-IV (Information Technology)

7.	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 nos. computer parts	195.42	The Committee decided to close the case.
8.	4	CTRLS Datacenters Ltd., Hyderabad 01/53/8/388/AM-14/C-34/IC	20.11.2013	19 sets of used servers	63.08	The Committee decided to close the case.

'ART-V (STEEL)

9.	1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	The Committee decided to close the case.
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0.	2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	The Committee decided to close the case.
1.	3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	The Committee decided to close the case.
2.	4	Haldia Steels Ltd., Kolkata 01/53/162/510/AM-14/H-27/IC	6.11.2013	36000 MTs of Ferro Manganese Slag	3134.88	The Committee decided to close the case.

ART-VI (DIPP)

3.	3	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	The Committee decided to close the case.
4.	4	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	The Committee decided to close the case.
5.	6	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	The Committee decided to close the case.
6.	12	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.2013	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	The Committee decided to close the case.
7.	13	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.2013	1500 MTs of Drained Lead Battery Scrap	245.92	The Committee decided to close the case.
8.	16	Rolex Reclaim Pvt. Ltd., Rajkot 01/53/8/356/AM-14/R-20/IC	4.11.2013	1000 MTs of ccrap rubber tyre & scrap rubber inner tube	35.94	The Committee decided to close the case.
9.	17	Met Trade India Ltd., Delhi 01/53/8/372/AM-14/M-33/IC	12.11.2013	10,000 MTs of fully drained waste Lead Acid batteries (whole or	6220	The Committee decided to close the case.

				crushed)		close the case.
0.	19	Ayisha Saw Mills, Tamil Nadu 01/53/8/394/AM-14/A-57/IC	20.11.2013	600 MTs of drained battery scrap	124.93	The Committee decided to close the case.
1.	21	NRMG Industries, Chandaparrur 01/53/162/602/AM-14/N-21/IC	19.12.2013	3000 MTs Used Rubber Tyres with atleast one cut in bead wire and import of rubber tubes cut into 2 pcs.	156	The Committee decided to close the case.
2.	22	Neelam Rubbers, Balasore 01/53/8/459/AM-14/N-22/IC	26.12.2013	6000 MTs of Used Rubber Type Scrap (Multi cut/ shredded) Waste paring scrap of rubber (other than hard rubber) and powders and granules obtained there from	396.90	The Committee decided to close the case.
3.	23	MSS Rubber and Reclaims Pvt.Ltd., Kerala 01/53/8/463/AM-14/M-42/IC	1.1.2014	46 MT Buffering rubber powder and rubber scrap	6.08	The Committee decided to close the case.
ART – IX (MoEF (O))						
4.	1	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC-142B (Chlorodifluorethane)	379.12	The Committee decided to close the case.
5.	2	Hybrid Coatings, Ernakulam 01/53/8/213/AM-14/H-18/IC	13.8.2013	20,000 kgs of HCFC-141B (Hydrochlorofluorocarbons)	23.47	The Committee decided to close the case.
ART – X (MoEF (WL))						
6.	1	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	The Committee decided to close the case.
7.	2	Yash Impex. Jaipur	20.12.12	300 Kgs of Raw Shells of	5	The

		01/53/162/1114/AM13/Y-2/IC		Mother of Pearls		Committee decided to close the case.
8.	6	A&S Creations, New Delhi 01/53/8/553/AM-13/A-78/IC	28.10.2013	07 nos. of Night Vision Binocular (balance qty.)	Proportionate Value	The Committee decided to close the case.
PART – XI (P & NG)						
9.	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.2012	3000 Mts of Liquid Paraffins-SL	2052	The Committee decided to close the case.
PART – XVI (MHA)						
0.	3	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	The Committee decided to close the case.
1.	4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	The Committee decided to close the case.
2.	7	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.2012	16 Nos. of 2nd hand Dist Inject Pistols	4.22	The Committee decided to close the case.
3.	14	MM Traders, Mumbai 01/53/162/425/AM-14/M-26/IC	25.9.2013	12 nos. of Yukon 3x42 Night Vision Binoculars Model 25028 as per E-com application	2.65	The Committee decided to close the case.
4.	16	Haris Gun House, Kanpur 01/53/8/354/AM-14/H-25/IC	30.10.2013	2,00,000 Pcs of Empty Cartridges and 2,00,000 Pcs of Primers	10.29	The Committee decided to close the case.

3.6 Following 05 (Five) applications were rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. lakhs)	Remarks
PART –II (C &PC)						
1.	1	Time Technoplast Ltd., Mumbai 01/53/8/294/AM-14/T-15/IC	24.9.2013	200 MTs of Scrap of Plastics	168.29	The Committee decided to reject the case.
2.	3	Vivek Polychem P. Ltd., Kanpur 01/53/162/566/AM-14/V-26/IC	13.12.2013	2500 MTs plastic waste	10	The Committee decided to reject the case.
3.	4	Sarathi Trading & Co, Malda 01/53/162/573/AM-14/S-105/IC	13.12.2013	2,00,000 pcs of plastic crates (old)	70.76	The Committee decided to reject the case.
PART – X (MoEF (WL))						
4.	12	Fortune Associates, Hyderabad 01/53/162/561/AM-14/F-6/IC	10.12.2013	05 pairs Goats Najdi, 05 pairs Sebestopal & 05 pairs Blue Eared Pheasant	2.36	The Committee decided to reject the case.
PART –XVI (MHA)						
5.	25	Varun Armoury, Jammu 01/53/162/680/AM-14/V-32/IC	27.1.2014	15600 nos. 30.06 Springfield- HPC	11.01	The Committee decided to reject the case.

4. Next meeting will be held on 17.4.2014 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.